

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 548 of 2020

IN THE MATTER OF:

**Umesh Saraf, Suspended Director,
Triumph Realty Pvt. Ltd.**

...Appellant

Versus

Tech India Engineers Pvt. Ltd.

...Respondent

Present:

For Appellant : Mr. Yogesh Jagia and Ms. Alisha Chopra, Advocates

For Respondent : Mr. K. K. Tiwari, Advocate

O R D E R
(Through Virtual Mode)

11.08.2020 Mr. Yogesh Jagia, learned counsel representing the Appellant submits that on account of his personal difficulty, the rejoinder could not be filed within the given time. He undertakes to file the rejoinder during the course of the day.

List the appeal 'for Admission (After Notice)' on **27th August, 2020**.

Meanwhile, interim directions will continue.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

/ns/gc/